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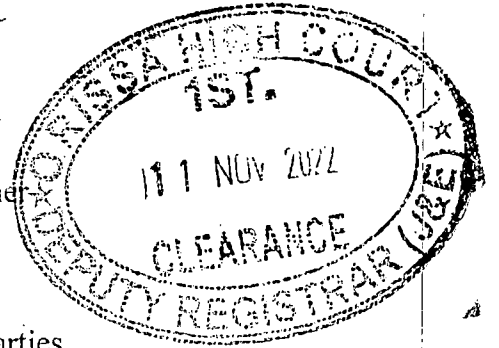
IN THE HIGH COURT OF ORISSA; CUTTACK

W.P.(C) No.13403 Of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Odisha and Others ... Opp. Parties

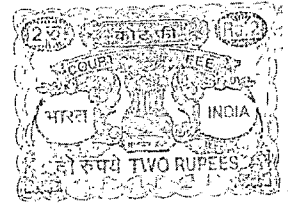
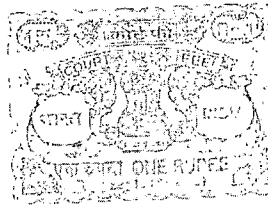


I N D E X

Sl. No.	Description of documents	Pages
1.	Compliance Affidavit on behalf of the Commissioner-cum-Secretary to Govt., Health & Family Welfare Department, Odisha	1 - 4
2.	<u>Annexure - A.</u> Copy of the Minutes of the meeting dtd.15.10.2022	5-7

CUTTACK
Date : 10/11/22

ADDL. GOVERNMENT ADVOCATE



IN THE HIGH COURT OF ORISSA : CUTTACK

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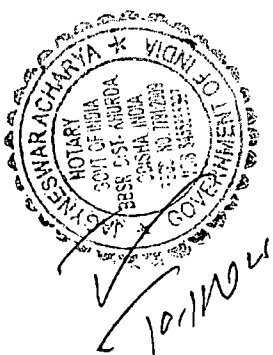
State of Odisha and Others ... Opp. Parties

**COMPLIANCE AFFIDAVIT ON BEHALF
OF COMMISSIONER-CUM-SECRETARY TO
GOVERNMENT, HEALTH & FAMILY
WELFARE DEPARTMENT, ODISHA**

I, Dr. Ajit Kumar Mohanty, aged about 62 years, Son of late Bhabagrahi Mohanty, at present working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows :

1. That, I am working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha and have been duly authorised by the Commissioner-cum-Secretary to Government, Health & Family Welfare Department, Government of Odisha to swear this Affidavit on her behalf.

Ajit Kumar Mohanty



2. That, in the accompanying Writ Petition, this Hon'ble Court Vide Order dtd. 24.09.2022 directed as follows:-

“1. The grievance made by the Amicus Curiae (AC) is that visits have not been undertaken to the various colonies in terms of the order dated 23rd February, 2022 of this Court. Although Mr. Muduli, learned AGA, states that visits have been undertaken, the Court would like the respective Collectors of the various districts where the colonies exist, to undertake a visit to each of them afresh in the next one month and place before the Court photographs and videographs of the colonies to enable the Court to appreciate what the current position is in each of those colonies. Copies of such videos and photographs be supplied in a pen drive to the learned AC in advance before the next date of hearing.

2. The meeting of the Monitoring Committee be held in the 2nd week of November, 2022. The Commissioner-cum Secretary, Health and Family Welfare Department is present in virtual mode and assures the Court that the meeting will be



12/11/22

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Collectors were requested to share the photography as well as videography of their visits to the Colonies and also cover the developments taking place in the respective Colonies.

Copy of the Minutes of the said meeting is annexed as Annexure – A/1.

5. That, the deponent craves leave of this Hon'ble Court to file further Affidavit(s) in support of their contentions, in the interest of justice and for effective adjudication by the Hon'ble Court.

6. That, the facts stated in the aforementioned Paragraphs are true to the best of my knowledge and based on Official records.



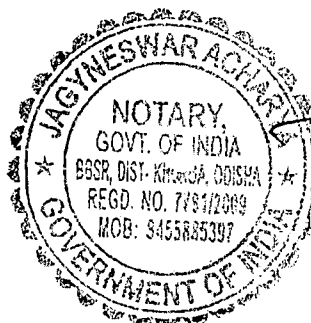
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IDENTIFIED BY ME
10/11/2022
ADVOCATE, BBSR

Date : 10/11/2022

[Signature]
DEPONENT
10/11/2022
Special Secretary
H & F. W DEPT
Jagyneshwar Acharya
Notary, Govt. Of India
Odisha, BBSR
Regd. No. 7731/2009
Mob: 9881006174

Certified that cartridge papers are not available.

[Signature]
ADDL. GOVERNMENT ADVOCATE



[Signature]
10/11/2022
Jagyneshwar Acharya
Notary, Govt. Of India
Odisha, BBSR, Dist. Khurda
Regd. No. 7731/2009
Mob: 9881006174

MINUTES OF 3RD MEETING OF THE MONITORING COMMITTEE

The 3rd Meeting of the Monitoring Committee was held on 15.10.2022 at 11.00 AM. Commissioner-cum-Secretary, SSEPD Department, Health & Family Welfare Department, all Members of the Committee, and Officers of SSEPD and H&FW Department were present in the meeting.

The Commissioner-cum-Secretary, SSEPD Department made a brief presentation on the PIL WP (C) No.13403/2015 Bipin Bihari Pradhan Vrs State and others, orders of Hon'ble High Court of Odisha in the case and progress on the compliance of orders passed so far. He highlighted the following:

- a) An online data base is created for leprosy affected persons and cured leprosy patients who are staying in the leprosy colonies.
- b) All eligible leprosy cured persons with visible sign of disability have been provided with pension.
- c) All the applications for marriage incentive, scholarship have been approved.
- d) Collectors have taken necessary steps for providing livelihood support to those cured of leprosy.

Housing & Urban Development Department will provide basic amenities in 12 colonies located in urban areas by the end of December 2022. In case of the colony in Bargarh district which is located in rural area, PR department will provide the amenities.

Participating in the discussion Shri B.P. Tripathy, Advocate enquired about the action taken on the minutes of the 1st Meeting held on 09.06.2022 to prepare an Online Master database of the Cured Leprosy Persons in convergence with the H&FW Department.

The Commissioner-cum-Secretary appraised to the Committee that an online Master database has already been prepared by the Department.

Shri B.P Tripathy further wanted to know about the developments in skill development and livelihood activities. The Commissioner-cum-Secretary, SSEPD Department requested the districts to present the status of skill development and livelihood activities in their district.

Collector, Khordha presented, in brief, the livelihood activities taken up in 4 colonies. The photographs of the products manufactured by the beneficiaries of those colonies were also presented. At present, the beneficiaries are manufacturing phenyls and hand washes. The district is also planning to skill each inmate as per their interest

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15/10/2022
Under Secretary to Govt.
Health & F.W. Dept.

and capability. The SHGs formed will be provided seed money and their bank linkage will be done for the sanction of loans. The products of the groups of those colonies will be provided with marketing facilities.

The Collector, Jajpur explained the developments under different Government programmes in Gandhi Nagar Colony, J.K. Road, Jajpur. Livelihood programmes have been taken up to bring visible change in the living condition of the inmates of the colony. Apart from livelihood programmes, digital literacy programmes have also been taken up in the colony.

Collector, Jajpur has also informed the committee that the land where the colony is located is of Jungle Kisam and the District Administration is trying to relocate the inmates to some nearby place considering minimal disruption to their livelihood and basic amenities.

Collector, Jharsuguda explained the developments under different Government programmes in Indira Ashram Colony. To strengthen the livelihood programme SHGs have been formed, and seed money sanctioned in favour of the SHGs. Steps have already been taken for bank linkage of the groups. For the marketing of products of these groups, ORMAS and other Agencies have been involved. The Commissioner-cum-Secretary appreciated the planning of District Administration, Jharsuguda and advised other districts to replicate the model.

DSSO, Bargarh explained the developments under different programmes of the Government in Jamunda colony, Katapali, Bargaon and other livelihood programmes.

ADM, Cuttack informed the Monitoring Committee about the activities under different programmes going on in Gandhi Palli and Nehru Palli colonies including livelihood programmes.

Though several livelihood activities are going on in Mayurbhanj and Sundargarh, the representatives from the districts could not present the same properly. Collector Mayurbhanj was occupied in Governor's visit. The Commissioner-cum-Secretary advised to send photographs of different livelihood activities along with a comprehensive report.

Advocate Ms. Pami Rath suggested that Bargarh and Mayurbhanj District Administration should revisit the colonies to assess the ground realities.

DSSO, Balasore enlightened the Committee about the developments under different programmes including livelihood programmes. It is confirmed by the DSSO that there is no land issue in respect of Lewis Leprosy Colony.

True copy attached

WDM
07/11/2022

Under Secretary to Govt
Health & F.M. Dept

DSSO, Puri explained the developments taken up in the colony. The Cured Leprosy Persons have been rehabilitated at Beggar Home Niladri Nilaya. A livelihood programme is going on under the scheme Phula and 39 inmates of Sanjayajee Colony have been sanctioned loans for various livelihood activities. As the colony is located at Railway line, steps are being taken by District Administration to relocate the inmates to a suitable location.

Participating in the discussion Ms. Pami Rath suggested relocating the inmates to some nearby place so that their livelihood will not be affected.

All Districts were requested to share the photographs and videography on their visit to the colonies and also cover the developments taking place in the colonies.

The meeting ended with a vote of thanks to the Chair.

True copy attested

*1/ADP
07/11/2022*

Under Secretary to Govt.
Health & Fam. Dept.



Commissioner-cum-Secretary
SSEPD Department